

**Central Administrative Tribunal  
Principal Bench**

MA No.486/2019  
In RA in  
OA No. 375/2018

This the 27<sup>th</sup> day of February, 2019

***Hon'ble Mr. Pradeep Kumar, Member (A)***

Madan Pal, Group 'C'  
Designation : Compassionate Appointment  
S/o Late Sh. Udai Singh  
R/o Village Jaunchana  
Post Mohamadur, Jadon  
Dist. Gautambudh Nagar  
Uttar Pradesh

... Applicant

Vs.

1. The Govt. of NCT of Delhi  
Through the Chief Secretary  
Delhi Secretariat  
I.P. Estate, New Delhi.
2. The Joint Secretary (Services)  
Govt. of NCT of Delhi  
Service Department-II,  
5<sup>th</sup> Level, A-Wing, Delhi Secretariat  
New Delhi.
3. The Superintendent (Services-II)  
Govt. of NCT of Delhi  
Service Department-II,  
5<sup>th</sup> Level, A-Wing, Delhi Secretariat  
New Delhi.
4. The Superintendent  
Department of Revenue  
Govt. of NCT of Delhi  
(Delhi Administration Branch)  
5, Sham Nath Marg,  
Delhi-110054.

... Respondents

**ORDER (By Circulation)**

OA No.375/2018 was filed seeking compassionate ground appointment. This matter was heard and orders were passed on 11.10.2018. The OA was dismissed being devoid of merit.

2. The applicant has filed a review petition on this judgment.

3. The applicant has preferred the present MA seeking condonation of delay of 63 days in filing the RA on the said judgment. It has been pleaded that the applicant is an illiterate person and as such delay has occurred in filing the RA.

4. Considering the reasons put forth, this delay is condoned. MA No.486/2019 is allowed.

( Pradeep Kumar )  
Member (A)

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